

(b) if so, by when it would be taken up?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) No, Sir.

(b) Does not arise.

Suggestion from Arunachal Pradesh Government regarding inclusion of Mishings or Miris in the list of S.T.

722. SHRI NYODEK YONGGAM: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received suggestions from the Government of Arunachal Pradesh for inclusion of Mishings or Miris in the list of Scheduled Tribe of Arunachal Pradesh;

(b) if so, the details thereof; and

(c) the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJILAL SUMAN): (a) to (c) Final decision is yet to be taken on the proposals received from the State Governments/U.T. Adms. in the context of the proposed comprehensive revision of the lists of Scheduled Castes and Scheduled Tribes and as such the details of the proposals cannot be disclosed in the pub-

lic interest. Further, any amendment in the existing lists of Scheduled Castes and Scheduled Tribes can be done only through an Act of Parliament in view of the provisions made in Article 341(2) and 342(2) of the Constitution.

Scheme for child welfare

723. SHRI RATNA BAHADUR RAI: Will the PRIME MINISTER be pleased to state:

(a) what is the per-capita expenditure on child-care in the country;

(b) what are the names of schemes undertaken by Government for child welfare; and

(c) what steps Government have taken to check child mortality in the country?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJILAL SUMAN): (a) and (b) There are a number of programmes being run for the child-care in the country. These are run in Central Sector, State Sector and some of them are Centrally Sponsored. Some programmes are also being implemented by the Voluntary Organisations. Hence, it is not possible to work out per-capita expenditure on child-care in the country. However, expenditure during the last three years on important schemes relating to child welfare and development during the last three years from 1987-88 to 1989-90 is given below:—

| Name of the Programme | Expenditure incurred during the last three years (Rs. in Lakhs) |
|--|---|
| 1. Integrated Child Development Services Scheme (ICDS) | 47933 |
| 2. Central Scheme of Creches for Children of Poor Working and Ailing Women | 4033 |
| 3. Early Child-hood Education | 766 |
| 4. Wheat-based Supplementary Nutrition Programme | 9288 |
| 5. Balwadi Nutrition Programme | 1098 |
| 6. Children in need of care and protection | 718 |